

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **14.09.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Thirupur Surya Hitech Appareal Pvt Ltd

MAIN PETITION NUMBER : CP/468/IB/2017

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1366(CHE)2023

ORDER

Applicant is represented by Ld. Counsel Ms. Jayaganga.

Respondent is represented by Ld. Counsel Mr. Gajendran Ravi.

Ld. Counsel for Applicant submits that she is on change of vakalath.

Ld. Counsel for Respondent seeks and is granted weeks time to file detailed reply and serve copy on the Applicant.

List this Application along with the connected matter on **09.10.2023** for hearing.



[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)



[SANJIV JAIN]
MEMBER (JUDICIAL)